

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/315/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the th 11 January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FC/Sil/2024/35 dated 05.01.2024.
Your letter No. FC/Sil/2024/38 dated 06.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.01.2024 and 06.01.2024**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf
REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/316/A, dated 11-01-2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
REGISTRAR (VIGILANCE)